

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Or. No. 12.12.04

Order dated - 25/11/04.

For further hearing on P/H. with DA 414/04

This part heard matter be listed before the Division Bench on 20/12/04.

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2/11

Bench

Anterior orders passed in this case earlier shall continue to remain in force until further orders.

Or. No. 8.11.04

P/H. matter stay TM 25.11.04.

Handover copies of this order to the Lt. Counsel for both the parties.

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Bench

Members (J)

Or. No. 25.11.04

Copies of order prepared for counsels for both side.

20.05.05

In terms of common order passed & pronounced in DA 414/04, this case disposed of. NO CORN.

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20/11

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30/11/04
S.O.

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20/11/04
S.O.

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20/11/04
S.O.

Common copy of order dt. 20/11/04 issued to the counsel for both side. The original order is kept with DA no. 414/04.

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25/11/04
S.O.

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25/11/04